NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 3970/09/HDB/2017
NAME OF THE COMPANY	Transtroy (India) Ltd
NAME OF THE PETITIONER(S)	Shri Balaji Associates Limiteed
NAME OF THE RESPONDENT(S)	Transtroy (India)Ltd
UNDER SECTION	Transitor (mana)21ta
	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaneri Shrinastana MC & Associates	Advocate	Kenezi @ mcassocietes. 8790700337	Ach

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Kaveri Shrivastava, learned counsel for the Petitioner and he submits that issue in question is likely to be resolved and thus requested some more time. Post the case on 07.12.2017.

Member (Judicial)